

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00064/2019

IN

ORIGINAL APPLICATION NO.170/00761/2019

DATED THIS THE 25<sup>TH</sup> DAY OF JULY, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Dr. Bheemashankar S. Guled  
S/o Shamarao,  
Aged about 35 years,  
Working as S.P Railways Bengaluru,  
Bengaluru-560 090. .... Petitioner  
(By Advocate Smt. Leela P. Devadiga)

Vs.

Smt. Nilamani N Raju,  
Director General and  
Inspector General of Police,  
Karnataka State, Nrupathunga Road,  
Bangalore-560 001. ....Respondent

(By Shri R.B. Sathyanarayana Singh, Counsel for the Respondent)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Both counsels submit that the order is complied with. Therefore, CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

**Annexures referred to by the petitioner in CP No. 170/00064/2019**

Annexure C1: Certified Copy of the order dated 15.7.2019.

**Annexures referred in reply statement**

Annexure-R1: Copy of the Movement Order dated 24.07.2019

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